

HIGH COURT OF DELHI: NEW DELHI
(Establishment-II Branch)

No. 348 /Estt.II/CC-3/DHC
Dated: 04.04.2024

CIRCULAR

In Continuation to the Circular No. 285/Estt.II/CC-3/DHC dated 21.03.2024, the Awareness/Education Programme on provisions of "The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 for the first batch has been conducted on 28.03.2024 (Thursday) as per schedule, while it was observed that the participants who were scheduled to attend the programme did not adhere to the timings of the programme.

Therefore, the female staff scheduled to attend the awareness programme on 05.04.2024 (Friday) and 06.04.2024 (Saturday) is requested to reach at the venue (Auditorium S-Block) by 4:15 p.m. The Registrars/Head Concerned of the Branches are requested to encourage the female staff working under them to attend the aforesaid Awareness/Education Program as per schedule already circulated, positively.

It is also informed that the female staff who could not attend the awareness program in the first batch i.e. on 28.03.2024 (Thursday) can attend the same either on 05.04.2024 (Friday) or 06.04.2024 (Saturday).

Female Law Researchers/Interns are also requested to attend the said Awareness/Education either on 05.04.2024 (Friday) or 06.04.2024 (Saturday).

Sd/-

(KRISHAN KUMAR SHARMA)
REGISTRAR (Estt. II & Trg.)

Endst. No. 7478-87 /E-II/CC-3/DHC Date: 04.04.2024

Copy forwarded for information and with the request to kindly bring the contents of above circular to the knowledge of female officials, female contractual staff and Law Researchers/Interns working under their supervision, to:-

1. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
2. All Registrars/O.S.Ds./Co-ordinator, DIAC.
3. Joint Registrar (Registrar General Secretariat).
4. All Joint Registrars/Joint Registrars (Judl.)/ Deputy Registrars/Assistant Registrars/Dy. Controller of Accounts/ Admn. Officer (Judl.)/Court Masters/Librarian.
5. Private Secretaries to Hon'ble Judges.
6. CMO-In Charge (DHC Medical & Health Centre).
7. All female staff working on deputation basis/diverted capacity.
8. PA to Registrar (IT) with a request to get the above Circular uploaded on the intranet of this Court.
9. Notice Board.
10. Guard file.

Bhawana Pant
(BHAWANA PANT)
JOINT REGISTRAR
Estt. II (C.C. & Trg.)

As directed Circular please be uploaded.

Mr. Narish *04/04/2024* *Dir (IT)* *04/04/2024* *CLAW* *04/04/2024* *MSdaap* *04/04/2024* *Registrar (IT)*